

**Usage of social media by on duty Defence Personnel**

210. SHRI K. K. RAGESH: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has noticed any incidents of usage of social media by Defence Personnel, who are on duty; and

(b) if so, whether Government has taken any measures to address it?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) There is no bar on use of social media by Defence Personnel albeit its use is with certain restrictions and guidelines.

**Funds for Defence research and development**

211. DR. T.N. SEEMA: Will the Minister of DEFENCE be pleased to state:

(a) the funds allocated for research and development in Defence sector during the last three years and the current year;

(b) whether Government proposes to increase fund allocated in the coming years for Defence research and development; and

(c) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) The funds allocated to the Department of Defence Research and Development during the last three years and the current year is given below:

Year	Allocation of funds (₹ in crore)
2012-13	9884.94
2013-14	10934.17
2014-15	13716.14
2015-16	14358.49
(Budget Estimates)	

(b) and (c) Allocation of funds depends on felt needs of the department and overall availability of funds.

**Shortage of commissioned officers**

212. DR. T. SUBBARAMI REDDY: Will the Minister of DEFENCE be pleased to state:

(a) the shortage of Defence Personnel at the level of Commissioned Officers in the Indian Army, Indian Navy and Indian Air Force, respectively;